

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 813 of 2020

IN THE MATTER OF:

**Logwell Logistics and
Aviation Services (OPC) Pvt. Ltd.**

...Appellant

Versus

Velankani Electronics Pvt. Ltd.

...Respondent

Present: -

**For Appellant: Mr. Uddaym Mukherjee and Ms. Madhurika Ray,
Advocates**

For Respondent: Mr. Ajay Kumar M., Advocate

ORDER
(Virtual Mode)

18.01.2021 Learned counsel for the Respondent prays two weeks' time to file Written Submissions. Prayer is allowed.

Learned counsel for the Appellant may file Rejoinder within two weeks'.

List the Appeal 'For Admission (After Notice) on **28th January, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)